

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 155 OF 2018

Dated : 31st October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. JSW Energy Ltd. Appellant(s)

Vs.

Maharashtra State Electricity Distribution Company Respondent(s)
Ltd. & Anr.

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit
Mr. Pratik Das

Counsel for the Respondent(s) : Ms. Rimali Batra
Ms. Shruti Awasthi for R-2

ORDER

Learned counsel for contesting respondent has already filed reply with advance copy to other side. Learned counsel for Appellant does not wish to file rejoinder. Learned counsel for the parties represented that pleadings are complete.

List the matter for hearing on **18.02.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/kt